ITEM NO.15 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1410/2020

RACHNA & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(FOR ADMISSION and IA No.129236/2020-EXEMPTION FROM FILING O.T. and IA No.129233/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT
IA No. 129233/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT
IA No. 129236/2020 - EXEMPTION FROM FILING O.T.)

Date : 11-01-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. C. U. Singh, Sr. Adv.
Ms. Anushree Prashit Kapadia, AOR

For Respondent(s) Mr. Tushar Mehta, S.G.
Mr. S.V. Raju, ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Garima Bajaj, AOR

Mr. Ashutosh Ghade, AOR
Ms. Sneha Balapure, Adv.

Mr. Aditya Chatterjee, Adv.
Ms. Pracheta Kar, Adv.
Mr. Kunal Mimani, AOR

Signature Not Verified
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Date: 2021.01.11 16:42:17 IST
Reason:

Dr. Vinod Kumar Tewari, AOR
Mr. Vivek Tewari, Adv.
Mr. Priyanka Dubey, Adv.
Mr. Pramod Tiwari, Adv.

Mr. Naresh Kaushik, Adv.
Mr. Vardhman Kaushik, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 22.01.2021.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)